

NGT/PB/3/Judicial/2014/S85(AJ)
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Dated:- 23.03.2020

(Subject: Sitting of NGT Benches in view of preventive measures to prevent and contain Novel Coronavirus- COVID-19)

In view of the extraordinary circumstances prevailing on account of spread of pandemic Novel Coronavirus, in supersession of the Circular dated 20.03.2020 on the above subject, it is hereby notified for all concerned that with effect from 23.03.2020, the hearings by all the NGT benches shall be restricted only to urgent matters, as notified in advance, under the "Cause List" tab on the website www.greentribunal.gov.in.

In all cases where the matters stand adjourned, the next dates shall be reflected in the cause-list itself. The lawyers, litigants and interested parties are required to check the status of the matter on the website instead of physically visiting the NGT Complex.

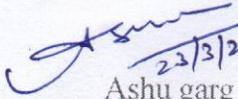
Where any matter has been reserved for orders, the same shall be pronounced / adjourned as notified in the cause-list itself and shall be uploaded on the website. Lawyers/parties are not required to physically appear for this purpose.

In case of any urgent mentioning, the same can be addressed to the Consultant (Judicial) through phone **9868227929** and email judicial-ngt@gov.in. The date and time of the sitting of the Bench to hear any such matter, if constituted by the Competent Authority, shall be duly communicated to the parties through available means.

All filings to be done online under "e-Filing" tab on the website. No physical presence shall be allowed in NGT complex for filing purpose.

These instructions shall remain in force initially till 31.03.2020, after which the situation will be reviewed.

This issues with the approval of the Competent Authority.


23/3/2020
Ashu garg
(Registrar General)

Copy to:

1. PPA to Hon'ble Chairperson, NGT.
2. PA to Hon'ble Judicial and Expert Members.
3. PA to Ld. Registrar General, NGT (PB).
4. Ld. Registrar, NGT, Zonal Benches.
5. Ld. Deputy registrar (Judicial), NGT (PB).
6. Economic Adviser, MoEF&CC
7. All Sections, NGT (PB) – It shall be responsibility of all branch incharges to ensure that instructions are brought to the notice of all staff members.
8. Notice Board of NGT (PB).
9. Copy of the circular be also put up on Entrance gate of NGT Complex.
10. Concerned file/Guard file.
11. NGT Bar Association